

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 419**  
**IB/835/ND/2020**

**IN THE MATTER OF:**

Mr. Sanjeev Aggarwal & Ors.	...	Applicant
Versus		
M/s Supertech Township Project Limited	...	Respondent

**Order under Section 7 of IBC, 2016.**

**Order delivered on 19.10.2023**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**

**PRESENT:**

For the Applicant :  
For the Respondent : Mr. Rishi Kapoor, Adv.

**ORDER**

Due to paucity of time, the matter is adjourned to 23.11.2023.

**Sd/-**  
**COURT OFFICER**